

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/383/ (IB)/2017  
NAME OF THE PETITIONER(S) : RAMANUJ VENKATESH  
NAME OF THE RESPONDENT(S) : VAL TRACK SYSTEMS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	V. Maniselvan	Counsel for Petitioner	 25/7/17
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**ORDER**

Counsel for Petitioner present and complied with the provision of section 9(3)(b) and (c) of I&B Code, 2016. No representation on behalf of Respondent. Counsel for Petitioner is directed to send a private notice to the Respondent by way of speed post and file proof of the same with an affidavit before the next date of hearing. The **Registry** is also directed to issue a notice to the Respondent. Counsel for Petitioner is directed to propose the name of IRP after seeking his consent as prescribed in Form 2. Put up on **17.08.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)